

(a) whether the allocation of funds for grant of house building advance to the Central Government employees has been cut down during the current year thus causing considerable hardship to those employees based in Delhi, who have been allotted D.D.A. built MIG Flats after having waited for a long number of years;

(b) if so, the reasons therefor; and

(c) the remedial action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKER): (a) and (b). Originally, a provision of Rs. 16 crores was allocated in the Budget Estimates for 1979-80. Considering, however, the large pressing demand from the Central Government employees, for grant of house building advance, the allocation has since been raised to Rs. 31 crores.

(c) Does not arise.

Registration of New Group Housing Societies in Delhi

31. SHRI S. R. DAMANI:

SHRI MADHAVRAO SCINDIA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are considering to lift ban on registration of new group housing societies in Delhi; and

(b) if so, when a decision will be taken in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The Registrar

of Co-operative Societies, Delhi Administration, has reported that a decision has already been taken to lift the ban on registration of new Group Housing Co-operative Societies.

Drinking Water Shortage in Maharashtra

32. SHRI V. G. HANDE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government of India promised to the Maharashtra Government to help in the Drinking Water Scheme in villages where scarcity of drinking water is being experienced;

(b) whether it is also a fact that there is acute scarcity of drinking water in District Nasik in Maharashtra; and

(c) if so, what steps Government proposed to take in the matter?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SKANDAR BAKHT): (a) Yes, Sir. Under the Centrally sponsored Accelerated Rural Water Supply Programme grants-in-aid are given to State Governments/ Union Territories (including Maharashtra) to supplement the States/ Union Territories Plan resources under the Minimum Needs Programme, and thereby to accelerate the coverage of problem villages with safe drinking water.

(b) There are problem villages in District Nasik also and schemes costing Rs. 72.28 lakhs to cover 51 villages in the district have so far been approved under the Central Programme.

(c) Funds provided under the Centrally sponsored Accelerated Rural Water Supply Programme to Maharashtra were of the order of Rs. 312.80 lakhs in 1977-78 and Rs. 403.93 lakhs in 1978-79. For the current year the